के हत्यारे को जेल में बन्द किया जाय, तत्काल सब कदम छोड़ कर यह किया जाय तभी बिहार सरकार की इज्जत रहेगी।

श्री रजनी रंजन साहू : हमने जब उठाया तो आप लोग चले गये थे।

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); When the Special Mention was made by Mr. Sahu, he was not there. Because it is very important, I allowed hira.

श्री राम अवधेश सिंह : इसके लिये मैं आपका आभारी हूं और आपका समर्थन करता हूं कि आपने इसे सदन में उठा दिया।

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश): मैं भी समर्थन करता हूं।

STATEMENT BY MINISTER

Explaining the Circumstances which had Necessitated Immediate Legislation by the Bharat Petroleum Corporation Limited (Determination of Conditions of Service of Employees) Ordinance, 1988 (No. 6 of 1988)

THE MINISTER, OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): Sir, I beg to lay on the Table a statement (in English and. Hindi) explaining the circumstances ' which had necessitated immediate legislation by the Bharat Petroleum Corporation Limited (Determination of Conditions of Service of Employees) Ordinance, 1988 (No. 6 of 1988). [Placed in Library. See No. LT-6402/88]

I. STATUTORY RESOLUTION SEEKING DISAPPROVAL OF THE BHA- -RAT PETROLEUM CORPORATION LIMITED (DETERMINATION OF CONDITION'S OF SERVICE OF EMPLOYEES) ORDINANCE, 1988

II. BHARAT PETROLEUM CORPORATION LIMITED (DETERMINATION OF CONDITIONS OF SERVICE OF EMPLOYEES) BDX, 1988

श्री प्रमोद महाजन (महाराष्ट्र) : माननीय उपसभाध्यक्ष जी, आपकी अनुज्ञा से मैं निम्नलिखित संकल्प उपस्थित कर रहा हूं :

"यह सभा राष्ट्रपति द्वारा 2 जुलाई, 1988 को प्रख्यापित भारत पेट्रोलियम कारपोरेशन लिमिटेड (कर्मचारियों की सेवा की शर्तों का अवधारण) अध्यादेश, 1988 (1988 का नं० 6) का निरनुमोदन करती है।"

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT); Sir, let me move... *(Interruptions)*

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); Let him move and speak. After he speaks you can move and speak. Then they will be discussed together.

SHRI SUKOMAL SEN (West Bengal): Sir, the Treasury Benches are empty. What is the matter?.. .*(Interruptions).*

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Are you insisting? I don't think you are.

श्री राम अवधेश सिंह (बिहार) : सारे लोग सेंट्रल हाल में बैठे रहते हैं, सदन में नहीं बैठते हैं। इसलिये आप कोरम की घंटी बजवा दीजिये।

SHRI SUKOMAL SEN: Sir, you will see that at least some Members of the Treasury Benches are present. It looks very odd. It does not look like a working Government... *(Interruptions)* Only two junior Ministers are there.

उपसभाध्यक्ष (श्री जगेश देसाई) : अब आप बोलिये।

श्री प्रमोद महाजन : माननीय उपसभाध्यक्ष जी, मैं यह कह रहा था, कि संसद के इतिहास में यह पहला तो नहीं है, लेकिन एक विशेष अवसर है कि जब कोई विधेयक लोक सभा में पारित हो, राज्य सभा में विचारार्थ हो, दोनों के बीच केवल दो महीने की समयावधि हो और राज्य सभा सत्र